Statement

Written Answers

77

Details of Mining Companies from whom Iron Ore was procured during 1995-96. 1996-97 & 1997-98

- Sl. No. Name of the Mining Company
- 1. M/s. Bhanja Minerals (P) Ltd., Joda
- 2. M/s. R.B. Das, Barbil
- M/s 3 Kusleshwar Minerals. Barbil
- 4. M/s. G.R. Mohanty, Barbil
- 5. M/s. T.P. Sao & Sons, Barbil
- M/s. Shah Brothers, Chaibasa
- 7. M/s. S.N. Mohanty, Barbil
- M/s. Rungta Son (P) Ltd., 8. Baraiamda
- 9. M/s. Penguin Transport Agency, Barbil
- M/s. Patnaik Minerals Pvt. Ltd., 10. Joda
- M/s. O.S.I.L. Palaspanga 11.
- M/s. O.M.D.C. Ltd., Thakurani 12.
- M/s OMC Limited Daitari 13
- Enterprises, M/s. National 14. Barbil
- M/s, N.V. Ram, Barbil 15.
- 16. M/s. N Sons, Laupada
- M/s. Kaypee Enterprises, Barbil 17.
- M/s. K N Ram, Barbil 18.
- M/s. K J S Ahluwalia, Barbil 19.
- M/s. K C Pradhan, Banspani 20.
- 21. M/s. G.S.I.L., Putlipani
- Co., M/s. Feegrade & 22. Barajamda
- M/s. Essel lining & Industries 23. Ltd., Barbil
- M/s. Dr. S Pradhan, Barbil 24.
- Mineral Deepak 25. M/s. Industries, Barbil
- M/s. C P Sharma, Barajamda 26.

- 27. M/s. Bonai Industrial Co. Barbil
- 28. M/s. Basudeb Agrawala Urumunda
- 29. M/s. Arjun Ladha, Barbil
- 30. M/s. TISCO, Joda
- 31. M/s. S.C. Padhee, Joda
- 32 M/s. T. B. Lal & Co., Barbil
- 33. M/s. Serajuddin & Co., Joda
- 34. M/s. Narayani Sons, Barbil
- 35. M/s. Kalinga Mining Corpn., Joda
- 36. M/s. K.C. Pradhan, Joda
- 37. M/s. India Trade Corpn., Barbil
- 38. M/s. H.G. Pandya, Joda
- 39. M/s. BIL, Joda
- 40. M/s. Rungata Mines (P) Ltd. Barajamda

Free Trade Pact Between India and Sri Lanks

SHRIMATI CHANDRESH 1577. KUMARI: Will the Minister of COM-MERCE be pleased to state:

- (a) whether India and Sri Lanka will sign some free trade pact during December, 1998;
- (b) if so, the details thereof with background and benefits to be available to common man:
- (c) whether Government propose to consider free bilateral trade with all its neighbours in the South Asian Region in
 - (d) if so, the details thereof; and
 - (e) if not the reasons therefor?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE): (a) to (e) During the Tenth SAARC Summit at Colombo in July, 1998, an offer was made to all the SAARC member countries that India would be willing to enter into bilateral free trade agreements with them to accelerate the pace of regional 79

integration and economic growth in the region. Positive response has been received only from Sri Lanka in this regard. Currently, negotiations are taking place between India and Sri Lanka on the proposed bilateral Free Trade Agreement. The first round of discussions was held during November 16-17, 1998. The details of the terms of the Agreement are still under negotiation.

Strengthening trade relations with neighbouring countries will imporve India's market access in SAARC countries which is expected to increase economic activity, growth in output and improved employment opportunities for the common man.

Appointment of Outside Consultancy to Study India's Exports

1578. SHRI RAGHAVII: Will the Minister of COMMERCE be pleased to state:

- (a) whether Government propose to appoint an outside Consultancy to study India's exports and make recommendation for near, mid, long-term measures with special reference to WTO related issues; and
- (b) whether Government propose to entrust the job to the Indian Institute of Foreign Trade which is their own organisation and is fully funded by them in case any outside consultancy is not appointed?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE): (4) No, Sir.

(b) The IIFT is already closely involved with Ministry of Commerce in conducting various studies relating to export strategy and WTO issues. The IIFT has also been requested to set up a Centre for WTO Studies for focussed academic attention on WTO related issues.

Earnings from Trade Fair, 1998

1579. SHRI K.M. KHAN:Will the Minister of COMMERCE be pleased to state:

- (a) what was the total earning from sale of entry tickets separately from adults, minors during India International Trade Fair, 1998 during Public and non-public hours;
- (b) what utilisation is to be made from this earning by India Trade Promotion Organisation;
- (c) what was the total earning made by each State Pavillion especially Andhra Pradesh with utilisation of the same by each State:
- (d) what is the total earning made by Railways during I.I.T.F 1998 for carrying the passengers to the Fair;
- (e) what was the total earning from parking lots constructed near connecting Railway station to I.I.T.F. 98; and
- (f) what utilisation is to be made from the earnings as in parts (d) and (e)?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE): (a) The deails of total earning from sale of entry tickets of India International Trade Fair, 1998 (IITF' 98) are given below:

Amount (Rs. in lakhs)

	Adults	Children (5 to 12 years)	Total
During Public hours	136.08	7.66	143.74
During non- Public hours	16.79	-	16.79
Total	152.87	7.66	160.53

(b) The earning are treated as normal income from the activities of India Trade Promotion Organisation (ITPO) and are not earmarked for any specific activity.